GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:4139
ANSWERED ON:26.08.2011
GAS-BASED POWER GENERATION
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Will the Minister of POWER be pleased to state:

- (a) the power generation capacity of various gas-based power projects along with the quantum of indigenous natural gas available for power generation in the country, State-wise;
- (b) the requirement of gas to operate the gas-based power projects at its full load capacity;
- (c) the quantum of long term contracted Regasified Liquefied Natural Gas (RLNG) available for power generation in the country;
- (d) whether certain gas-based power projects are lying idle in the country on account of inadequate availability of gas on long term basis; and
- (e) if so, the State-wise and project-wise details thereof along with the steps taken by the Government for utilizing idle capacity of gas-based power projects and allocating/providing more gas for the gas based power projects in the country?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI K.C. VENUGOPAL)

- (a): The power generation capacity of various gas-based power projects along with the quantum of indigenous natural gas supplied/consumed for power generation in the country, State-wise as on June` 2011 is given in Annex-A.
- (b): The requirement of gas to operate the gas based power projects at its full load capacity i.e. corresponding to 90% PLF is also given in Annex-A.
- (c): The quantum of long term contracted Regasified Liquefied Natural Gas (RLNG) consumed for power generation in the country (station-wise) during the year 2010-11 is given in Annex-B.
- (d): No existing gas based power project is lying idle in the country on account of inadequate availability of gas in long term basis. However, some of the gas based power plants have been reporting generation loss due to short supply of gas. As per assessment of Central Electricity Authority (CEA), six projects (4066 MW) are ready for commissioning. In addition to this, eight private projects are likely to be commissioned in 11th Plan as per assessment of CEA.
- (e): The station-wise generation loss due to short supply of gas during the month of June, 2011 as reported by gas based power plants is given in the Annex-A. As regards projects likely to be commissioned in 11th Plan, Ministry of Power has already requested Ministry of Petroleum & Natural Gas (MOP&NG) for immediate allocation of about 32 mmscmd of gas.

Government of India has adopted a multi-pronged strategy to augment gas supplies and bridge the gap between supply and demand for the domestic market including that for power sector. These include:-

- i) MOP&NG is taking necessary steps to increase availability of gas from domestic sources by awarding gas blocks for Exploration & Production (E&P) activities in various sedimentary basins of the country under the New Exploration Licensing Policy (NELP).
- ii) MOP&NG is encouraging import of gas in the form of Liquefied Natural Gas (LNG) and also making efforts for import of gas through international pipelines projects.
- iii) In order to explore and produce new sources of natural gas from coal bearing areas, government has formulated a Coal Bed Methane (CBM) Policy providing attractive fiscal and contractual framework for exploration and production of CBM in the country.
- iv) Government is encouraging Under Ground Coal Gasification (UGCG) and coal liquification and investment by private entrepreneurs in development of these frontier technologies.
- v) While allocation of gas from KG basin (D-6), the power sector has been given priority.